



Income Tax Department
Government of India

Central Board of Direct Taxes, e-Filing Project

AY 2023-24 - ITR 2 - Schema Change Document

**Version 1.3
16 October 2025**

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Document Revision List

Document Name: 'ITR 2 Schema Changes for AY 2023-24'

Version Number: 1.3

Revision Details

| Version No. | Revision Date | Revision Description | Page Number |
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| 1.3 | 16 th October, 2025 | Refer Section 2.3 | 6 |
| 1.2 | 1st January, 2024 | Refer Section 2.2 | 5 |
| 1.1 | 20 th June, 2023 | Refer Section 2.1 | 5 |
| 1.0 | 12 th April, 2023 | Initial Release | NA |

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1. Purpose

The purpose of this document is to track the changes done in ITR 2 Schema post first release.

2. Release changes

Below section describes the list of JSON schema changes since the first production release of the schema for Assessment year 2023-24.

2.1 Schema changes as on 20th June, 2023 to the Original Schema released on 12th April 2023

Table 1: 20th June 2023 Changes

| S.N | JSON Root Element | JSON Element Name | Change | Change Description |
|-----|-----------------------|-------------------------|----------|--------------------|
| 1. | FilingStatus | FiiFpiFlag | Modified | Made Mandatory |
| 2. | ScheduleESOP2122_Type | TotalTaxAttributedAmt21 | Added | New field Added |
| 3. | ScheduleESOP2223_Type | TotalTaxAttributedAmt22 | Added | New field Added |
| 4. | Verification | Date | Added | New field Added |
| 5. | Verification | Place | Added | New field Added |

2.2 Schema changes as on 01st January, 2024 to the last Schema released on 20th June, 2023

Table 2: 01st January 2024 Changes

| S.N | JSON Root Element | JSON Element Name | Change | Change Description |
|-----|-------------------|-------------------|----------|--|
| 1. | FilingStatus | ReturnFileSec | Modified | New enum “21” is added for Return filing u/s 139(8A) and maximum value is updated |
| 2. | ITR2 | PartA_139_8A | Added | New schedule “PartA_139_8A” is added in definitions and applicable fields are added inside “PartA_139_8A” as per notified form |
| 3. | ITR2 | PartB-ATI | Added | New schedule “PartB-ATI” is added in definitions and applicable fields are added inside “PartB-ATI” as per notified form |

2.3 Schema changes as on 16th October, 2025 to the last Schema released on 01st January, 2024

Table 3: 16th October 2025 Changes

| S.N | JSON Root Element | JSON Element Name | Change | Change Description |
|-----|-------------------|----------------------------|------------------|--|
| 1. | PartA_GEN1 | AadhaarEnrolmentId | Tag Deleted | Aadhar enrolment tag is removed. |
| 2. | PartA_139_8A | AadhaarEnrolmentId | Tag Deleted | Aadhar enrolment tag is removed. |
| 3. | PartA_139_8A | UpdatedReturnDuringPeriod | Enum Addition | Enum added to extend filing for two more years |
| 4. | PartA_139_8A | UnabsorbedDepreciationYear | Enum Addition | Enum added to extend filing for two more years |
| 5. | PartA_139_8A | ReturnFiledEffectFlg | Tag name updated | Changed to RevisedReturnFile |
| 6. | PartA_139_8A | ReturnType | Tag Deleted | Replace with new tag "UpdatedReturnFile" |
| 7. | PartA_139_8A | UpdatedReturnFile | Tag Added | Tag Added |